

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 1745
TO BE ANSWERED ON 28.11.2019

Access to Safe Drinking Water

1745. SHRI SUNIL BABURAO MENDHE:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the percentage of population having access to safe drinking water in the country, State-wise; and
- (b) the steps being taken by the Government to provide safe drinking water free from chemical and other pollutants to the rest of the population particularly in Maharashtra and Chhattisgarh with district-wise data?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)

(a) As reported by States/ UTs, as on 25.11.2019, 81.24% rural habitations having 76.58% population are fully covered with provision of 40 litres or more per capita per day (lpcd) and 15.53% rural habitations having 19.67% population are partially covered, i.e. with provision of less than 40 lpcd whereas 3.23% rural habitations having 3.75% population is having water sources with quality issues. State-wise details of coverage of rural habitations is at **Annexure**.

(b) Rural drinking water supply is a State subject and Government of India assists States by providing financial and technical assistance to provide potable water to rural population through centrally sponsored scheme Jal Jeevan Mission (JJM). Powers to plan, approve, and implement rural water supply schemes is vested with States. To enable every rural household to have Functional Household Tap Connection (FHTC) with 55 liter per capita per day (lpcd) by 2024, Government of India has launched Jal Jeevan Mission (JJM), with an outlay of ₹ 3.60 lakhs Crore.

In March 2016, with the recommendation of NITI Aayog, an amount of ₹ 1,000 Crores was released to various Arsenic & Fluoride affected States for installation of community water purification plants and commissioning of piped water supply schemes. An amount of Rs. 1.05 Crore and Rs. 24.08 Crore has been released to Chhattisgarh & Maharashtra States respectively.

Further, in March 2017, National Water Quality Sub-Mission (NWQSM) was launched as a part of National Rural Drinking Water Programme (NRDWP), which has now been subsumed under Jal Jeevan Mission, to provide safe drinking water to 27,544 Arsenic/ Fluoride affected rural habitations in the country. An amount of Rs. 0.92 Crore and Rs. 18.79 Crore has been released to Chhattisgarh & Maharashtra States respectively.

Annexure referred in the reply to Lok Sabha Unstarred Question No. 1745 due for reply on 28/11/2019

State-wise details of coverage of rural habitations

Population in lakhs

S. No.	State	Total		Fully Covered		Partially Covered		Quality Affected	
		No of Habitations	Population	No of Habitations	Population	No of Habitations	Population	No of Habitations	Population
1	ANDAMAN and NICOBAR	400	2.65	324	2.35	76	0.3	0	0
2	ANDHRA PRADESH	48,663	366.54	34,578	246.09	13,805	118.63	280	1.82
3	ARUNACHAL PRADESH	7,525	12.41	3,303	6.27	4,195	6.09	27	0.05
4	ASSAM	88,076	296.25	55,682	175.31	22,944	85.49	9,450	35.46
5	BIHAR	1,10,218	994.33	70,988	583.87	35,422	368.27	3,808	42.19
6	CHATTISGARH	74,753	197.99	72,792	190.6	1,455	5.86	506	1.53
7	GOA	347	7.31	345	7.3	2	0.01	0	0
8	GUJARAT	35,996	369.89	35,996	369.89	0	0	0	0
9	HARYANA	7,655	185.06	7,305	177.39	263	5.65	87	2.02
10	HIMACHAL PRADESH	54,469	67.74	42,583	53.82	11,886	13.92	0	0
11	JAMMU AND KASHMIR*	14,625	98.97	8,750	62.71	5,864	36	11	0.27
12	JHARKHAND	1,20,591	273.33	1,19,725	269.67	334	1.73	532	1.92
13	KARNATAKA	59,774	395.15	34,345	294.61	24,977	98.05	452	2.48
14	KERALA	21,520	464.71	6,165	127.93	15,031	329.41	324	7.37
15	MADHYA PRADESH	1,28,231	527.2	1,28,077	526.58	2	0.01	152	0.62
16	MAHARASHTRA	99,641	633.18	84,829	483.97	14,640	145.7	172	3.51
17	MANIPUR	2,976	23.62	2,050	17	926	6.61	0	0
18	MEGHALAYA	10,470	26.03	4,124	10.77	6,339	15.19	7	0.07
19	MIZORAM	720	5.19	490	3.64	230	1.55	0	0
20	NAGALAND	1,450	16.74	742	9.4	708	7.35	0	0
21	ODISHA	1,57,013	357.87	1,54,477	350	127	0.5	2,409	7.36
22	PUDUCHERRY	266	4.38	153	3.06	113	1.32	0	0
23	PUNJAB	15,190	177.16	10,485	127.03	1,500	10.79	3,205	39.35
24	RAJASTHAN	1,21,526	507.19	62,559	274.52	41,925	176.46	17,042	56.21
25	SIKKIM	2,337	4.94	861	1.72	1,476	3.23	0	0
26	TAMIL NADU	1,00,014	395.56	96,796	384.56	3,218	11	0	0
27	TELANGANA	24,597	225.36	15,405	136.03	8,848	83.74	344	5.59
28	TRIPURA	8,723	44.92	5,020	27.27	1,326	6.48	2,377	11.16
29	UTTAR PRADESH	2,60,018	1,673.52	2,56,865	1,651.86	1,950	11.04	1,203	10.61
30	UTTARAKHAND	39,311	71.93	23,156	43.51	16,146	27.98	9	0.45
31	WEST BENGAL	1,07,328	751.42	61,905	409.93	32,100	227.04	13,323	114.45
Total		17,24,423	9,178.54	14,00,875	7,028.66	2,67,828	1,805.40	55,720	344.49
Percentage				81.24	76.58	15.53	19.67	3.23	3.75

*-Pre bifurcation

Source: IMIS, DDWS